



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No.

89

of 200 4

Applicant (s)

Dolanmai Naik

Respondent (s)

Union of India & Ors.

Advocate for Applicant (s)

M/s. G. S. Namatoor

Advocate for Respondent(s)

D. P. Dhalaganan

U. K. Mishra

NOTES OF THE REGISTRY

G.P.O. for Rs. 50/- fee.

Defect ~~in~~ pointed out in scrutiny sheet.

For consideration for

AD
27.2.04H
13/4
S.O. (7)

Register

Please remove defect.

H
13/4
S.O. (7)

S.O. (7)

Defect removed.

For Registration.

H

11.3.04.

Register

H
13/4
S.O. (7)**ORDERS OF THE TRIBUNAL**

REGISTER

H
13/4
S.O. (7)

Order dated 12.03.04.

Mr. D.P. Dhalaganan, Lt. Counsel
for the applicant posted for a short-
appointment.

Put up when moved.

H
13/4
S.O. (7)

M. K. Mishra

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

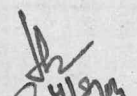
For Admission pt.

AP

11.3.04

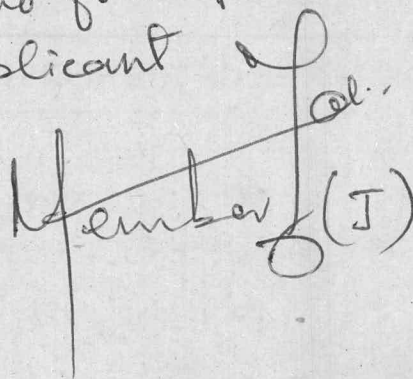
Bench.

For Admission —
copy served.on memo

 1/7/04
Order 2.7.04Copies of order
prepared for counsel
on both sides.A copy of order
sent to the petitioner.h
243

 4/9/04
 B. C. J.
Order Dt. 02.07.2004.

Heard Mr. Namathur, learned
counsel for the Applicant. It
appears that this case is
no maintainable in this Bench
of the Tribunal. Therefore,
the same is dismissed *in limine*
without entering into the merits
of this case. No costs.

Send copies of this order
to the Respondents, along with copies
of the OA, and free copies be
given to the Applicant.


 Member (J)